

National Company Law Tribunal


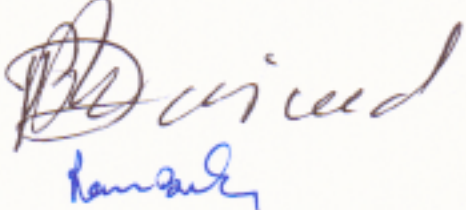
Allahabad Bench

CP NO. 19/ND/2007

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE COMPANY: Ram Babu vs Target Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of Companies Act, 1956.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Dr. Pawan Jaiswal	PCMA	Petitioner	
2.	B.K. Dwivedi RAM BABU	R/3 CP NO. 19/ND/2007	Petitioner	

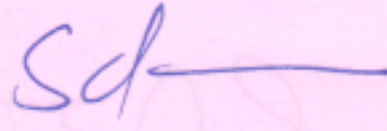
Dr. Pawan Jaiswal, PCMA alongwith petitioner Mr. Ram Babu in person. Sh.

B.K. Dwivedi, PCS for the respondent no.3.

The petitioner files comments on the report of the ROC and RD as well as the written submission. A copy thereof is provided to the counsel for the respondent no.3.

The case is fixed for the argument on 29<sup>th</sup> November, 2017.

Dated:07.11.2017

  
H.P. Chaturvedi,  
Member (Judicial)

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)